


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 185/16	IA 100/17 in TP 74/17	Hearing	433( e)/ 433(f)	Chem Trend Chemi cals Co. Pvt Ltd Vs Falcon Tyres Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
↓	ROOPASHI KHATRI 99453 78490	MURALI & CO.	

**O R D E R**

Counsel for Petitioner is present. Matter is listed today for hearing.  
We have seen office note. List it on 20/10/2017 to comply the objections.

  
Member (T)

  
Member (J)